GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2207

TO BE ANSWERED ON THE 20^{TH} DECEMBER, 2022/AGRAHAYANA 29, 1944 (SAKA)

DISASTER RELIEF TO FARMERS ON CROP LOSS

2207. SHRI A. GANESHAMURTHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any disaster relief and relief money to farmers has been extended in view of devastating crop loss to lakhs of farmers in the Cauvery delta during the recent monsoon in Tamil Nadu;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): As per the National Policy on Disaster Management, the primary responsibility for disaster management, including disbursal of relief assistance to the affected people, including farmers, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with the Government of India's approved items and norms. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The extant norms of SDRF/NDRF inter-alia provide for assistance to the farmers in the form of agriculture input subsidy (where crop loss is 33% and above) for damage caused to all types of agriculture/ horticulture crop areas due to the notified natural disasters. These norms are available on Ministry of Home Affairs website https://ndmindia.mha.gov.in.

During the current year, i.e. 2022-23, no request has so far been received from State Government of Tamil Nadu seeking additional financial assistance or deputing IMCT for the damages caused during the recent monsoon. However, during the current financial year 2022-23, the State Government of Tamil Nadu has been allocated Rs. 1142.40 crore under SDRF, which includes Rs. 856.80 crore as Central share and Rs. 285.60 crore as State share. 1st installment of Central share of Rs. 428.40 crore has already been released to the Government of Tamil Nadu for the management of relief operations.

In addition, the farmers are also entitled for claim under the Pradhan Mantri Fasal Bima Yojna (PMFBY) of the Ministry of Agriculture & Farmers Welfare, which is being implemented by the State Government.
